

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A No. 1604/2017

New Delhi, this the 19th day of January, 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Shri Mahavir Prasad Sharma,
S/o Late Shri R.P. Sharma,
R/o B-1/194, Baba Colony,
Burari, Delhi-110084 ...Applicant

(By Advocate : Shri R. K. Shukla)

Versus

1. Union of India
Through the Secretary,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi.
2. The Under Secretary,
Govt. of India,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi.
3. Mahanagar Telephone Nigam Ltd.,
Through Chief Managing Director
Corporate Office
Mahanagar Door Sanchar Sadan,
9, CGO Complex,
Lodhi Road, New Delhi-110003
4. The General Manager (East)
Mahanagar Telephone Nigam Ltd.
Office of the G.M. (East)
Mahanagar Door Sanchar Bhawan,
Jawahar Lal Nehru Nagar,
New Delhi-110002

... Respondents

(By Advocate : Shri Subhash Gosain)

ORDER (O R A L)

Learned counsel for the applicant states that the grievances of the applicant have already been resolved by the respondents. Accordingly, the matter has become infructuous.

2. Hence, the O.A is disposed of as having become infructuous.

(JASMINE AHMED)
MEMBER (J)

/Mbt/